

Nature of Case- Cr.Appl(SJ).

Filing No.- 8479/2020

Santosh Singh Vs The State of Jharkhand.

Advocate- Krishna Nand Sahay

**DEFECTS:-**

**6(b)** Provision of law may be corrected.

**9(i)** Party position may be corrected at pg 1(and at pg 2 of I.A)

(ii) G.R no. At para 1 and prayer para may be verified(also at prayer and para 1 of I.A)

(iii) Complete order of sentence may atleast be stated at para 1.